

- (iii) duration of work specified under the contract;
- (iv) original estimate of cost of building under contract;
- (v) the total payment made;
- (vi) if the amount of (v) was more than the original amount fixed under the contract, what were the reasons for enhancement?

The Deputy Minister of Defence (Sardar Majithia): (a) The total value of buildings constructed in Hindustan Aircraft Ltd., during the period March, 1950 to 1st July 1954 is Rs. 58,00,000 approximately.

(b) As HAL is a private limited company, Government do not keep information relating to the day to day administration of the concern.

HINDUSTAN AIRCRAFT LIMITED

47. Shri V. P. Nayar: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that there are cracks in the roofs and walls of the buildings housing the Tool Room, Radio Department and Engineering Section of the Hindustan Aircraft Limited; and

(b) when these buildings were completed and occupied?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). As HAL is a private limited company, Government do not keep detailed information relating to the day to day administration of the concern.

मध्य प्रदेश में समाज शिक्षा केन्द्र

४८. श्री मगन लाल बागड़ी : क्या शिक्षा मंत्री या बताने की कृपा करेंगे कि मध्य प्रदेश में समाज शिक्षा के कितने केन्द्र हैं और कहाँ कहाँ पर हैं ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): The matter concerns the Government of Madhya Pradesh

EDUCATIONAL EXPANSION SCHEME

50. Shri Anirudha Sinha: Will the Minister of Education be pleased to state the number of social education workers employed by the State Governments upto the 31st July, 1954 under the educational expansion scheme for relieving educated unemployment?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): The information has been called for upto 31st March 1954 from the States concerned and will be supplied later.

SURVEY OF INDIA DEPARTMENT

51. Shri Ram Dass: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether it is a fact that the Department of Survey of India has been recently expanded to implement the Five Year Plan; and

(b) if so, in what manner the expansion has taken place?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) and (b). A statement giving the information required is laid on the Table of the House. [See Appendix I, annexure No. 3]

ENTERTAINMENT TAX

**52. { Shri A. K. Gopalan:
Shri V. P. Nayar:**

Will the Minister of Finance be pleased to state the rate of Entertainment Tax on Circus Shows in centrally administered areas?

The Deputy Minister of Finance (Shri M. C. Shah): The rates of entertainment tax on circus shows in Part C States and Part D territory are shown in the attached statement. [See Appendix I, annexure No. 36.]

SECONDARY EDUCATION COMMISSION

**53. { Shri S. N. Das:
Shri Krishnacharya Joshi:**

Will the Minister of Education be pleased to state:

(a) the steps, if any, taken by the Central Government to give effect to